

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 31(ND)09
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 02.00 P.M**

NAME OF THE COMPANY: M/s. J.R. Gargwani V/s.M/s. Avon Crains Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAOUL ADLAKHA	R2 PCS		Rao
2.	Powinder	Adv	Petitioner	Powinder
3.	C S Bhojwani	R3 (In Perm)		C S Bhojwani
4.	K. DATTA	ADVOCATE	RECEIVER	K. Datta
5.	RANU MALHOTRA	4	FOR RECEIVER	Ranu Malhotra
6.	P. K. Mittal	Order	for NOMINEE	P. K. Mittal

It is submitted and duly admitted by the parties that the second tranche of the bid amount has been deposited with the Bench Officer. The third and the last tranche of the bid is to be deposited on or before 23.08.2016.

2. List the matter for reporting on 23.08.2016 at 10.30 a.m.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R. Varadharajan)
Member Judicial